306 Written Answers to		[RAJYA SABHA]		Unstarred Questions		
1	2	3	4	5	6	7
36.	Dehradun	19	13	68.4	6	31.6
37.	Rajkot	5	3	60.0	2	40.0
38.	Surat	2	2	100.0	0	0.0
39.	Vadodara	5	3	60.0	2	40.0
40.	Jaipur	7	3	42.9	4	57.1
41.	Jodhpur	7	7	100.0	0	0.0
42.	Kota	2	1	50.0	1	50.0
43.	Allahabad	1	0	0.0	1	100.0
44.	Ghaziabad	1	0	0.0	1	100.0
45.	Kanpur	4	0	0.0	4	100.0
46.	Lucknow	4	O	0.0	4	100.0
47.	Meerut	1	0	0.0	1	100.0
48.	Varanasi	2	0	0.0	2	100.0
10.	Total	381	148	38.8	233	61.2

Cleaning of Ganga river

1911. SHRI RAM KUMAR KASHYAP: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether any time-bound programme for cleaning of Ganga river has been prepared and is under execution;
 - (b) if so, the details of the targets and time-frame fixed in this regard;
- (c) whether Government propose to engage NRIs or foreign agencies in the projects of cleaning of Ganga; and
- (d) if so, the details thereof and the nature of financial and other assistance being taken from these resources and terms and conditions thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): (a) and (b) Cleaning of river is a continuous process. The Government has launched Namami Gange Programme covering short term, medium term and long term activities. Under Short term activities certain entry level activities which cover development of ghats crematoria and river surface cleaning activities etc. have been taken up.

Under Medium term activities, existing Sewage Treatment Plant (STP) and Effluent Treatment Plant (ETP) are being upgraded and new STP and ETPs are being established. Beside, rural sanitation has been taken up in the villages on the banks of river Ganga. The long term action plan involves restoration of wholesomeness of river Ganga and maintaining the ecological and geological integrity of river.

The Central Government approved the 'Namami Gange' Programme on 13th May, 2015 with an outlay of ₹ 20,000 crore as a comprehensive approach to rejuvenate the river Ganga and its tributaries under one umbrella by consolidating the existing ongoing efforts and planning for a concrete action plan for the future. Efforts are being made to complete Short term and Medium term projects by 2020.

(c) and (d) To harness the enthusiasm of Non Resident Indians (NRIs) to contribute towards the conservation of the river Ganga, the Hon'ble Finance Minister announced, in his budget speech for FY 2014–15, setting up a NRI fund to enable them to contribute towards the conservation efforts of the River Ganga. As a sequel to this, establishment of Clean Ganga Fund (CGF) as a trust under the Indian Trusts Act was approved by the Union Cabinet on 24 September, 2014. CGF was established on 21 January, 2015 as a Trust under the Indian Trusts Act, 1882. Aggregate of donations received from various entities/individuals and NRIs as of 28 February, 2018 is ₹ 222.24 crores including ₹ 18,92,809/- received as donations from NRIs. This amount, along with other donations received by CGF, will be catalytic in nature and will identify and fund specific projects which could be pilot projects, Research and Development projects, innovative projects or other focused projects.

Gesellschaft für Internationale Zusammenarbeit (GIZ), Germany has been providing technical cooperation to the project 'Support to Ganga Rejuvenation' under Indo-German Bilateral Development Cooperation and has committed an amount of Euro (\mathfrak{C}) 3 million.

The Japan International Cooperation Agency (JICA) has sanctioned two loans aggregating JPY 43.755 billion for the Ganga Action Plan-II Project (Varanasi) (GAP-II) and the Yamuna Action Plan Project-III (YAP III) in Delhi.

World Bank has sanctioned a loan of US \$ 1 billion to Government of India (GoI) for funding the National Ganga River Basin Authority Projects. Funds under this loan are available for interalia Institutional Development Projects and Priority Infrastructure Projects undertaken on the main stem of Ganga. All releases by World Bank and JICA are by way of reimbursement of expenses incurred on the approved projects forming part of projects approved by them.